

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-309
IB-2415/ND/2019

IN THE MATTER OF:

Sethi Buildwell Pvt Ltd

Vs.

Eastview Developers Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Praveen K Mittal & Adv. Shruti Choudhary

For the Respondent

: Adv. Anshuj Dhingra & Adv. Nitika Khanna

ORDER

Ld. Counsels for both the parties have put in appearance and states that talks of settlement are in progress and pray for some time to settle the same. Accordingly, put up on 22.11.2019 as prayed for.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)